



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.07.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 21.07.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1463, 1573 of 2025 in Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributors and Developers Pvt. Ltd. & Ors.	Sandeep Bhuraria	Rishabh Jain-R1 Gaurav Katiyar Piyush Singh-R2 to R47
2.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022  <b>Part Heard</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors.  <b>With</b>	Abhishek Anand	Sanjay Gupta Ajit Mohan-R1
3.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023  <b>(With Defects) Part Heard</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	Pulkit Deora	Abhishek Anand Karan Kohli Sahil Bhatia Vaibhav Mendirataa

<b>4.</b>	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023  <b>Part Heard</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	Pulkit Deora	Karan Kohli
<b>5.</b>	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795 of 2023  <b>Part Heard</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	Pulkit Deora	Abhishek Anand Abhirup Das Gupta Manish Jain
<b>6.</b>	Comp. App. (AT) (Ins) No. 560 of 2024 & I.A. No. 1983, 1984, 1985 of 2024  <b>Part Heard</b>	Kodak India Pvt. Ltd. Vs. Graphics Pvt. Ltd.	Himanshu Satija	Ujjaini Chatterjee Sidharta Basu Sriram Parakat

By order of Hon'ble Chairperson  
-Sd/-  
Registrar